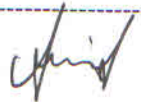


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER	:	CP 751/16
PETITION NUMBER	:	TP 270/17
NAME OF THE PETITIONER (S)	:	PUMA SPORTS INDIA PVT. LTD.
NAME OF THE RESPONDENT (S)	:	----
UNDER SECTION	:	391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
1	AMIND THOAIAS 98803 55888	Advocate for Applicant	

ORDER

Counsel for Petitioner Company is present. Tribunal directed the counsel to file unqualified certificate issued by the Chartered Accountants in respect of Unsecured Creditors.

2. Posted to 17.2.2017.


MEMBER(J)


MEMBER(T)